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BY ORDER
Director, Printing, Stationery & Publication, Odisha

NOTICE

It is for information to all concerned that the Partnership Firm M/S LABA KUSHA COAL TRANSPORT FIRM bearing Regd. NO- 1201800533/2018 having its Principal place of business At- Langijoda PO-Dera Colliery PS- TalcherDist-Angul Pin-759103 Odisha has been reconstituted with effect From 06/06/2026 Vide reconstitution deed dated 06/06/2026 as follows:

Continuing Partner:

- 1.Binu Sahu
- 2.Bapi Khatua
- 3.Pradeep Khatua
- 4.Susanta Khatua
- 5.Situ Khatua
- 6.Srikanta Nahak
- 7.Chinmay Kumar Biswal
- 8.Dipu Behera
- 9.Manoranjana Nahak

Incoming Partner:

- 1.Saroj Kumar Sahu

Outgoing partner:

- 1.Santilata Parida

Binu Sahu

Managing Partner
M/S LABA KUSHA COAL TRANSPORT FIRM

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Name: Director
Designation: PRTG, STY and PUBN
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